

HIGH COURT OF ORISSA :CUTTACK

Notice No. 6302 Dated. 17/04/26

CORRIGENDUM

In continuation of the High Court of Orissa Tender Call Notice No. 5613 dated 08.04.2026, the corrigendum appended to the said tender notice is hereby issued for the following rectification.

- a. In column no-2 and 4 of the Financial Bid Table at page-25 of tender document, the word "**Unskilled**" shall be substituted by the word "**Semiskilled**"
- b. In column no-3 and 5 of the Financial Bid Table at page-25 of tender document, the word "**Semiskilled**" shall be substituted by the word "**Skilled**"

The other terms and conditions shall remain unaltered.

Sd/-

Registrar (Judicial)

High Court of Orissa, Cuttack

Memo No. 6303 (2) Date: 17/04/26

Copy forwarded to :

1. Superintendent, Computer Section for uploading in the website of the High Court of Orissa, Cuttack.
2. Notice Board of the High Court of Orissa, Cuttack

Sd/-

Registrar (Judicial)

High Court of Orissa, Cuttack